

The Deputy Minister of Railways and Transport (Shri Alagesan): There are as yet no proposals to provide fans in Narasaraopet station.

Entertainment Amenities in Nagarjunasagar Project Areas

936. Shri C. R. Chowdhry: Will the Minister of Irrigation and Power be pleased to state:

(a) whether any entertainment amenities are provided for workers off duty, at the Nagarjunasagar dam site and work areas of this project;

(b) if not, the reasons therefor; and

(c) how far the Bharat Sewak Samaj work is encouraged by the Nagarjunasagar Project Board and if so, with what results?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The question of providing some entertainment amenities like a Cinema Hall, Radio and Recorded music etc. is receiving attention of the Project authorities.

(c) At present, earthwork costing about Rs. 20 lakhs is proposed to be entrusted to Bharat Sewak Samaj. A portion of this work, costing Rs. 11.3 lakhs on the left Bank Canal has already been allotted to them and started.

The following facilities would be provided to the Bharat Sewak Samaj:

(1) Water supply, sanitation and medical arrangements would be made.

(2) Advances would be paid by the Project authorities upto 25% of the season's work.

(3) No security or earnest money would be taken.

(4) The bulk of the advances would be repaid at the end of the working season.

Fair Price Shops in Nagarjunasagar Project Areas

937. Shri C. R. Chowdhry: Will the Minister of Irrigation and Power be pleased to state whether the authorities have taken steps to open fair price shops in view of spiral rise in the price of food-stuffs, in the area thereby ensuring un-failing supply at fair price of food-stuffs etc. to the workers at the Nagarjunasagar project areas?

The Deputy Minister of Planning (Shri S. N. Mishra): Yes: at the instance of the Nagarjunasagar Control Board the Collector of Nalgonda is taking steps to open fair price shops in the project area.

Development Commissioners' Conference

**938. {Thakur Jugal Kishore Sinha:
Shri Deogam:
Shri Kamath:**

Will the Minister of Community Development be pleased to refer to the reply given to Unstarred Question No. 1332 on the 5th September, 1956 and state:

(a) which of the recommendations of Development Commissioners' Conference have so far been implemented; and

(b) which of the recommendations have not yet been implemented so far; and

(c) if so, the reasons therefor?

The Minister of Community Development (Shri S. K. Dey): (a) to (c). Recommendations of the last Development Commissioners' Conference relating to the State Governments are under implementation in the States. Compliance reports have been called from the States. So far, only two States have sent their reports. All the recommendations of the last Development Commissioners' Conference relating to the Central Government with the exception of five regarding (i) training of instructors in Khadi work, (ii) programme for tribal areas, (iii) examination of the teaching methods and techniques of training, (iv) refresher courses for V.L.Ws etc. and (v) revision of the records for village level workers, have been implemented. Action for the implementation of recommendations regarding the above five items is in progress.

Resettlement of Landless Workers in Bihar

939. Shri M. Islamuddin: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1442 on the 25th August, 1956 and state:

(a) whether the scheme for resettling landless workers in Bihar has since been received by the Central Government; and

(b) the amount of grants and loans sanctioned to the State of Bihar for the purpose during 1956-57?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No scheme has yet been received from Bihar Government. A request for financial assistance of Rs. 1 crore was received from the Bihar Bhoodan Committee for resettlement of landless workers on one lakh acres of bhoodan lands.